Name of the corporate debtor: .....; Date of commencement of CIRP: .....; List of creditors as on: .....

Name of the corporate debtor: Axiom Estates Advisory Services pvt. Ltd. ; Date of commencement of liquidation: 28/01/2021.; List of stakeholders as on: 28/03/2021

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation

List of other creditors (Other than financial creditors and operational creditors)

Sl. No.	Name of stakeholder	Category of stakeholders (preference shareholders / equity shareholders / partners / others)	Details of claim received								Amount of contingent	Amount of any Mutual dues, that	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted						Whether related party?
1	Biswajit Pal		23/02/2021	250000	250000	Other Creditor-Director of CD	No		No		0	0	0	0		YES
2																
				250000	**250000**	**0**	**0**		**0**		**0**	**0**	**0**	**0**		**0**